

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3196
TO BE ANSWERED ON 06.08.2021

CRIME AGAINST CHILDREN

3196. SHRI DILIP SAIKIA:
SHRI RAMESH CHANDER KAUSHIK:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether the Government has taken note of increased number of crimes against children and if so, the number of such cases reported across the country during the last three years State/UT-wise including Assam;
- (b) Whether regular review exercise of childcare homes/orphanages have been conducted across the country, if so, the details and the outcome thereof, State/UT-wise including Assam and Haryana;
- (c) Whether the Government has received complaints of atrocities committed against the inmates of such childcare homes; and
- (d) If so, the details thereof along with the action taken thereon?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d) As per the information provided by National Crime Records Bureau (NCRB), the number of cases registered regarding crime against children during 2017-2019, State/UT-wise including the State of Assam, is at Annexure-I and State/UT-wise, data for crime against children in Juvenile Homes during 2017-2019 is at Annexure-II

The National and State Commissions for Protection of Child Rights are mandated to monitor the implementation of the JJ Act, 2015, inter alia. The National Commission for Protection of Child Rights had conducted Social Audit of Child Care Institutions (CCIs) in the country. The irregularities and violations observed therein were communicated to the concerned District Magistrate /Deputy Commissioner for taking necessary action.

In addition, as per the report submitted by the States/UTs, 436 Institutions were closed on account of non-compliance of provisions of Juvenile Justice (Care and Protection of Children) Act, 2015 from 01.08.2019 to 01.08.2020.

ANNEXURE-I

**THE STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF LOK
SABHA UNSTARRED QUESTION NO. 3196 REGARDING "CRIME AGAINST
CHILDREN" BY SHRI DILIP SAIKIA and SHRI RAMESH CHANDER
KAUSHIK FOR REPLY ON 06.08.2021**

SL	State/UT	2017	2018	2019
		CR	CR	CR
1	Andhra Pradesh	2397	2672	2524
2	Arunachal Pradesh	138	166	153
3	Assam	4951	5447	6608
4	Bihar	5386	7340	9320
5	Chhattisgarh	6518	6924	5665
6	Goa	196	182	167
7	Gujarat	3955	4929	4685
8	Haryana	4169	4869	5119
9	Himachal Pradesh	528	772	748
10	Jammu & Kashmir	359	473	470
11	Jharkhand	1247	1479	1674
12	Karnataka	5890	6131	6305
13	Kerala	3562	4253	4754
14	Madhya Pradesh	19038	18992	19028
15	Maharashtra	16918	18892	19592
16	Manipur	109	128	148
17	Meghalaya	379	385	379
18	Mizoram	220	198	125
19	Nagaland	93	70	59
20	Odisha	3185	5217	7012
21	Punjab	2133	2308	2625
22	Rajasthan	5180	5150	7385
23	Sikkim	190	221	163
24	Tamil Nadu	3529	4155	4139
25	Telangana	3580	3747	4212
26	Tripura	276	271	311
27	Uttar Pradesh	19145	19936	18943
28	Uttarakhand	829	1306	1214
29	West Bengal	6551	6286	6286
	TOTAL STATE(S)	120651	132899	139813
30	A&N Islands	119	162	153
31	Chandigarh	275	288	264
32	D&N Haveli	31	38	53
33	Daman & Diu	24	34	43
34	Delhi	7852	8246	7783
35	Lakshadweep	4	8	26
36	Puducherry	76	89	50
	TOTAL UT(S)	8381	8865	8372
	TOTAL (ALL INDIA)	129032	141764	148185

Source: Crime in India

**THE STATEMENT REFERRED IN REPLY TO PART (a) TO (d) OF LOK SABHA
UNSTARRED QUESTION NO. 3196 REGARDING "CRIME AGAINST
CHILDREN" BY SHRI DILIP SAIKIA, SHRI RAMESH CHANDER
KAUSHIK FOR REPLY ON 06.08.2021.**

2017

S. No.	State/UT	Offences by Care Takers/In-charge of Juvenile Homes					
		CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	8	8	0	21	10	0
2	Arunachal Pradesh	0	0	0	0	0	0
3	Assam	20	15	0	21	16	0
4	Bihar	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0
7	Gujarat	5	5	0	5	5	0
8	Haryana	9	3	0	5	3	0
9	Himachal Pradesh	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0
11	Jharkhand	1	0	0	0	0	0
12	Karnataka	9	7	0	13	9	0
13	Kerala	21	14	0	16	16	0
14	Madhya Pradesh	0	0	0	0	0	0
15	Maharashtra	73	46	3	89	53	5
16	Manipur	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0
18	Mizoram	4	4	2	4	4	2
19	Nagaland	0	0	0	0	0	0
20	Odisha	14	11	0	13	13	0
21	Punjab	1	1	0	2	2	0
22	Rajasthan	61	61	5	60	62	5
23	Sikkim	0	0	0	0	0	0
24	Tamil Nadu	7	6	0	3	6	0
25	Telangana	35	15	0	29	19	0
26	Tripura	0	0	0	0	0	0
27	Uttar Pradesh	0	0	0	0	0	0
28	Uttarakhand	1	1	0	1	4	0
29	West Bengal	4	3	0	4	4	0
	TOTAL STATE(S)	273	200	10	286	226	12
30	A&N Islands	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0
32	D&N Haveli	1	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0
34	Delhi	4	4	1	9	9	1
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	0	2	0	2	2	0
	TOTAL UT(S)	5	6	1	11	11	1
	TOTAL (ALL INDIA)	278	206	11	297	237	13

Source: Crime in India

2018

S. No.	State/UT	Offences by Care Takers/In-charge of Juvenile Homes					
		CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	5	5	1	5	14	1
2	Arunachal Pradesh	1	0	0	0	0	0
3	Assam	27	7	0	32	7	0
4	Bihar	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0
7	Gujarat	439	437	1	438	440	1
8	Haryana	7	5	0	7	7	0
9	Himachal Pradesh	5	4	0	2	4	0
10	Jammu & Kashmir	0	0	0	0	0	0
11	Jharkhand	7	5	0	11	10	0
12	Karnataka	9	9	0	20	20	0
13	Kerala	33	29	0	32	32	0
14	Madhya Pradesh	27	25	3	31	31	3
15	Maharashtra	22	44	0	74	56	0
16	Manipur	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0
18	Mizoram	3	3	2	3	3	2
19	Nagaland	0	0	0	0	0	0
20	Odisha	8	15	0	3	15	0
21	Punjab	0	0	0	0	0	0
22	Rajasthan	24	21	7	23	23	7
23	Sikkim	3	1	0	1	1	0
24	Tamil Nadu	6	2	0	6	3	0
25	Telangana	12	23	0	29	29	0
26	Tripura	0	0	0	0	0	0
27	Uttar Pradesh	0	0	0	0	0	0
28	Uttarakhand	7	5	0	5	5	0
29	West Bengal	1	0	0	0	0	0
	TOTAL STATE(S)	646	640	14	722	700	14
30	A&N Islands	2	2	0	1	2	0
31	Chandigarh	0	0	0	0	0	0
32	D&N Haveli	1	2	0	4	4	0
33	Daman & Diu	0	0	0	0	0	0
34	Delhi	1	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0
	TOTAL UT(S)	4	4	0	5	6	0
	TOTAL (ALL INDIA)	650	644	14	727	706	14

Source: Crime in India

2019

S. No.	State/UT	Offences by Care Takers/In-charge of Juvenile Homes					
		CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	0	3	0	1	6	0
2	Arunachal Pradesh	0	0	0	0	0	0
3	Assam	20	7	0	21	7	0
4	Bihar	17	17	0	31	31	0
5	Chhattisgarh	3	3	0	3	3	0
6	Goa	0	0	0	0	0	0
7	Gujarat	91	89	0	91	91	0
8	Haryana	4	4	0	5	5	0
9	Himachal Pradesh	3	2	0	1	2	0
10	Jammu & Kashmir	1	0	0	0	0	0
11	Jharkhand	5	0	0	0	0	0
12	Karnataka	10	4	0	13	4	0
13	Kerala	52	45	3	60	61	3
14	Madhya Pradesh	0	0	0	0	0	0
15	Maharashtra	11	16	0	69	21	0
16	Manipur	1	0	0	2	0	0
17	Meghalaya	0	0	0	1	0	0
18	Mizoram	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0
20	Odisha	47	36	0	50	51	0
21	Punjab	16	2	0	21	2	0
22	Rajasthan	80	77	20	84	84	21
23	Sikkim	1	1	0	1	1	0
24	Tamil Nadu	6	4	0	14	4	0
25	Telangana	31	32	22	21	36	24
26	Tripura	0	0	0	0	0	0
27	Uttar Pradesh	3	3	0	3	3	0
28	Uttarakhand	3	1	0	3	3	0
29	West Bengal	1	0	0	0	0	0
	TOTAL STATE(S)	406	346	45	495	415	48
30	A&N Islands	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0
34	Delhi	4	2	0	3	2	0
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	2	1	0	1	1	0
	TOTAL UT(S)	6	3	0	4	3	0
	TOTAL (ALL INDIA)	412	349	45	499	418	48

Source: Crime in India

Note : Due to non-receipt of data from West Bengal in time for 2019, Data furnished for 2018 has been used